GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION No. 204 TO BE ANSWERED ON 18.07.2018

Coal Production

204. SHRI SHARAD TRIPATHI:

Will the Minister of COAL be pleased to state:

- (a) the details of the target fixed for Northern Coalfields Limited and Bharat Coking Coal Limited including their ancillary companies and the total production of coal carried out by these during each of the last three years and the current year, company-wise;
- (b) whether the quantum of coal produced by the said ancillary coal companies has been less than the target fixed;
- (c) if so, the reasons therefor;
- (d) whether alleged inefficiency of the management is one of the reasons for the said shortage;
- (e) if so, the remedial measures be taken in this regard; and
- (f) the steps taken to increase coal production from the said coal fields?

ANSWER

MINISTER OF RAILWAYS, COAL, FINANCE & CORPORATE AFFAIRS (SHRI PIYUSH GOYAL)

(a): The details of target fixed for Northern Coalfields Limited (NCL) and Bharat Coking Coal Limited (BCCL) and the production of coal carried out by these companies during the last three years and the current year is given below:

(in MT)

Company	2015-16		2016-17		2017-18		2018-19 upto June, 2018	
	Target	Actual	Target	Actual	Target	Actual	Target	Actual
Northern	78.10	80.22	82.00	84.10	89.00	93.02	24.38	24.60
Coalfields Ltd.								
Bharat Coking	35.85	35.86	37.00	37.04	40.50	32.61	8.90	7.67
Coal Ltd.								

- **(b):** While NCL has achieved the targets of coal production during all the previous three years and the current year, BCCL was unable to achieve the target in 2017-18 and is also lagging behind in the current year.
- **(c):** Major impediments faced by BCCL during 2017-18 & 2018-19 upto June'18 in achieving the production target are mentioned below:
 - (i) Physical possession of land already acquired under Land Acquisition (L.A.) Act could not be secured at many areas like Barora, Block II, Sijua, Lodna & E.J.
 - (ii) Slow progress in rehabilitation of encroachers in Barora, Block II, Katras, Sijua, Kusunda, Bastacola & Lodna as required under Master Plan for dealing with fire and subsidence in Jharia Coal Field (JCF) being implemented by Jharia Rehabilitation Development Authority (J.R.D.A.), an agency under State Govt., Jharkhand,

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- (iii) Sporadic law & order problems in the form of Bandh / Dharna (without prior notice), hooliganism, extortion etc.
- (iv) Fire problems at Katras, Sijua, Kusunda, Lodna & C.V.
- (v) Excessive rain in the month of June'18 during 1st quarter of 2018-19.

(d): No, Madam.

(e): Question does not arise in view of reply to part (d) above.

(f): NCL has taken all necessary steps to achieve Coal Production target during the current year.BCCL has also taken following steps to achieve coal production target during the current year:

- 1. Matters are regularly pursued with the State Authorities and Local villagers & people's representative for getting physical possession of land acquired under L.A. Act and for purchase of other lands, and also for smoothening law and other situation.
- 2. J.R.D.A., a State Agency is regularly approached for constructing required number of houses to rehabilitate encroachers under Master Plan for dealing with fire and Subsidence in JCF. For this purpose 952.94 Acre of land has been given to J.R.D.A. for construction of houses and to facilitate faster rehabilitation.
- 3. 7639 houses have been constructed for shifting BCCL employees from unstable areas of BCCL under Jharia Action Plan, which shall facilitate increasing the working area.
- 4. Tendering of 10 hired OC patches have been completed which will contribute to increase the production of BCCL by 4 MT and 10 more proposals for HEMM patches are in pipeline, which will further contribute 0.78 M.T. per year to BCCL.
